

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

7. I.A. 4060/2023
IN
C.P.(IB)-715(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.09.2023**

NAME OF THE PARTIES: Piramal Capital & Housing Finance Limited

V/s.

Mrs. Mansi Madan

SECTION 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

I.A. 4060/2023

Ld. Counsel appearing for the Applicant, Mr. Jash Shah i/b. DSK Legal is present.

The Registry is directed to issue notice to the Respondent in the above I.A. and shall submit service report along with postal receipt, track report/acknowledgement.

List this matter on **18.09.2023** for appearance of the Respondent.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)